

**Central Administrative Tribunal
Principal Bench**

**CP No.29/2016
in
OA No.1841/2015**

New Delhi, this the 21st day of April, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Sudhir Mehta,
S/o Late Shri R.S. Mehta,
R/o H.No.4018/D-4,
Vasant Kunj,
New Delhi-110 070.

(By Advocate : Shri Rajeev Sharma)

...applicant

Shri P.K. Gupta,
Commissioner,
North Delhi Municipal Corporation,
4th Floor, Civic Centre,
JLN Marg,
New Delhi-110 002.

...respondent

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

Mr. V.N. Gaur, Member (A) :-

Learned counsel for respondents produced a copy of the Office Order dated 31.03.2016 whereby the applicant has been promoted to the post of Superintending Engineer. With this, the order of this Tribunal stands complied with. Accordingly, the CP is closed. Notice issued to the respondent stands discharged. No costs.

(Raj Vir Sharma)
Member (J)

(V.N. Gaur)
Member (A)

'rk'